

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal Nos.1942-1944/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GYANENDRA ETC.

Respondent(s)

(IA No. 170118/2019 - EXEMPTION FROM FILING O.T.)

Date : 10-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. K. Parameshwar, A.A.G. (Not present)

Mr. Rajat Singh, AOR (Not present)

Mr. Sarthak Chandra, Adv. (Not present)

For Respondent(s)

Caveator-in-person

Ms. Manika Tripathy, AOR

Mr. Ashutosh Kaushik, Adv.

Mr. Rony John, Adv.

Mr. Aishwary Jaiswal, Adv.

Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

1. None is present for the appellant - State of U.P. when the appeals are called out.
2. Let the appeals be listed in normal course for hearing.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(MAMTA RAWAT)
COURT MASTER (NSH)